National Company Law Tribunal

Allahabad Bench

CP N0.80/241-244/Ald/16

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s. Classic infrapromoters Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: U/S 241/244 of the companies Act,2013

SI. NO. Name Designation Representation Signature

1. Vai Chan Kaushik Adv. Retition Vai Chan

2. Par Agarwal Adv Respondent Parfyml

CP NO.80/241-244/ALD/2016 Classic Infrapromoters Pvt Ltd

Parties are represented by their respective counsel. Shri Parv Aggarwal file reply to supplementary affidavit filed by petitioner applicant. The petitioner counsel also files another civil application seeking prayer for the direction to be issued to the ROC for allowing inspection of the documents as prayed in the application. Copy of this application along with notice to be forwarded to ROC for its comment on application for relief sought for there in to be granted or otherwise.

The Office of ROC is also at liberty to file a formal reply. to the application

Case is adjourned for 11.04.2017

Shri H.P Chaturvedi (Member Judicial)

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Date-09-03-2017